

National Company Law Tribunal

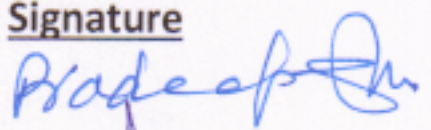
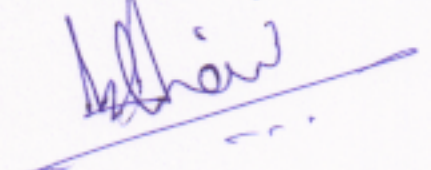
Allahabad Bench

Company Appeal No. 162/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2018

NAME OF THE COMPANY: AGS Infradevelopers Pvt. Ltd. Vs. ROC

SECTION OF THE COMPANIES ACT/I & B CODE: 252(3)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Pradeep Singh Sisodia	CGSC	ROC	
2.	Abhinav Mehrotra	Advocate	Appellant	

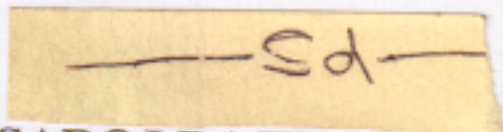
CA NO.162/ALD/2018

Sh. Abhinav Mehrotra, Advocate for the appellant and Sh. Pradeep Singh Sisodia, CGSC for the ROC, Kanpur is present.

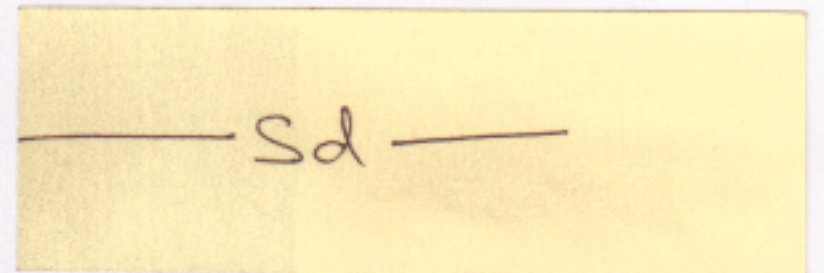
The present appeal has been filed by the appellant U/s 252(3) of the Companies Act, 2013. Let, notices to be issued to the RD(NR), ROC and Income Tax Authorities. Appellant is directed to serve the copy of the petition on the RD(NR), ROC and Income Tax Authorities and filed an affidavit of service within seven days.

List the matter on 21<sup>st</sup> May 2018.

Dated:17.04.2018



SAROJ RAJWARE,  
MEMBER (T)



V.P. SINGH,  
MEMBER (J)